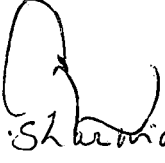
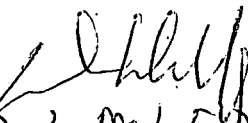


C. A. T. Bench, JAIPUR

Date of Order	Orders
17.11.94	Mr. J. K. Kanshik - Counsel for applicant Mr. K. N. Shrivastava - Brief Holder on behalf of Mr. U. D. Sharma The application for early hearing is allowed. The Review petition may be listed for hearing on 8.12.94. The M.A. stands disposed of.  (O.P. Sharma) M(A)  (D.L. Mehta) V.C.